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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

In continuation to this office earlier Order No.173/2242-2334/Committee/Gaz./PDJ West/2024 dated 19.01.2024, Sh. Naveen Kumar, SJA (Branch Incharge, attached to the office of Ld. Chief Metropolitan Magistrate (West) (Mobile No.9999993525) is hereby nominated as Nodal Officer to facilitate Medical Assistance to all the Judicial Officers of West District, Tis Hazari Courts, Delhi and their dependent family members, in addition to the works already assigned to him, with immediate effect, under the kind control of Ld. CMM (West).

Further the correspondence with the High Court of Delhi, New Delhi will be done only through the undersigned.

Vinod Kumar
(VINOD KUMAR) 23/1/24

PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT) N

No. 239/3508-3595 /Committee/Gaz./PDJ West/2024 Dated, Delhi the 29/1/24

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi
3. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
4. Ms. Shefali Barwala Tandon (DHJS), Secretary, Judicial Services Association of Delhi, Tis Hazari Courts, Delhi.
5. All the Branch Incharge/DDO of West District, Tis Hazari Courts, Delhi.
6. The PS to the undersigned.
7. The Reader to the undersigned.
8. For uploading on LAYERS.
9. For uploading on centralized website through LAYERS.

Vinod Kumar
29/1/24

PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT) N